

(c) The reasons are attributed to the increase in demand from indenters and decision to supply the entire requirements of CGHS and also to meet emergency requirements as well as price escalation.

[*Translation*]

Financial Assistance to Cotton Spinning Mills of Maharashtra

10032. PROF. MAHADEO SHIWANKAR: Will the Minister of TEXTILES be pleased to state:

(a) the total number of co-operative spinning mills in Maharashtra;

(b) the number of applications/requests sent to Union Government for financial assistance during 1987-88, 1988-89 and 1989-90 from Jagnik bank and Industrial Development Bank of India;

(c) the number of applicants to whom assistance has been provided during the above period;

(d) the number of applications rejected with reasons therefor; and

(e) the terms and conditions on which financial assistance is provided?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRISHARAD YADAV): (a) 31 Cooperative spinning mills are in operation in Maharashtra.

(b) and (c). 11 applications for financial assistance for setting up of new cooperative spinning mills were received by IDBI in the period 1987-88 to 1989-90. Out of these, 3 units viz. Loknayak Jayaprakash Narayan Shetkari Sahakari Soot Girni Ltd., Dhule, Renuka Adivasi Co-operative Spinning Mills Ltd. Nanded and Sanjay Gandhi Kapus

Utpadak Sahakari Soot Girni Ltd., Buldhana have been sanctioned loans by IDB itself, 4 units viz. Daryapur Anjangaon Sahakari Soot Girni Ltd., Amaravati, Indira Sahakari Soot Girni Ltd., Wardha, Akot Taluka Sahakari Soot Girni Ltd., Akola and Jaina Vibhag Sahakar Soot Girni Ltd. Jalna are being sanctioned assistance under NCDC/World Bank scheme and the remaining 4 viz. Pain-ganga Sahakari Soot Girni Ltd., Buldhana, Nalganga Sahakari St Girni Ltd., Buldhana, Yawal Taluka Sahakari Soot Girni Ltd., Jalgaon and Shree Hemavarna Bhavani Mata Sahakari Soot Girni Ltd., Osmanabad are not being considered by IDBI at present. For the period 1987-88 to 1989-90, in addition to the 11 units mentioned above, a unit at Yeotmal (Pusad), has already been sanctioned assistance under NCDC/World Bank scheme.

(d) IDBI has decided not to consider the remaining 4 units for loan assistance for the present, as an all India view is being taken.

(e) The terms and conditions for the 4 units under NCDC/World Bank scheme are as applicable for Agro-Industries projects under World Bank/NCDC scheme. The loan is for a period of 15 years, with a moratorium of 3 years for repayment of principal. The assistance granted to the 3 mills by IDBI are also governed by the usual terms and conditions, envisaging repayment in 10 years, interest at 14% per annum and debt equity ratio of 1:1.

Cancellation of Admission of Bombay Medical Students

10033. DR. DAULATRAO SONUJI AHER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the admission of 50 medical students of Bombay has recently cancelled who were first granted admission;

(b) if so, the details thereof and the action being taken by Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE

1. Grant Medical College, Bombay	10
2. B.J. Medical College, Pune	2
3. Government Medical College, Nagpur	6
4. I.G.M.C., Nagpur	1
Total	19 (Nineteen)

The Medical Council of India carried out the inspection of the above colleges and the inspection report has been placed by them before the Hon'ble Supreme Court of India on 2.5.1990 when the Advocate of the Government of Maharashtra mentioned to the Court that it may be possible for the state Government to admit the students in various medical colleges and it may not be necessary to ask for additional seats from the Medical Council of India in Grant Medical College, Bombay and Government Medical College, Nagpur. As such the Advocate of Maharashtra Government requested for adjournment of the matter. Thereafter the Medical Council of India addressed the Director of Medical Education, Government of Maharashtra, Bombay on 4.5.1990 requested them to intimate the names of the Medical College where the additional students have been adjusted.

Increase in Areas Under Irrigation

10034. SHRI N.J. RATHVA:
SHRI SHANKERSINGH
VAGHELA:

MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). As per directions of the Supreme Court, the Government of Maharashtra has reportedly requested the Medical Council of India for regulansation of 19 additional admissions made in the following Medical Colleges in Maharashtra:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government propose to take up any special programme for providing the irrigation facility to additional ten million hectares of land;

(b) if so, the total cost worked out for covering the additional area;

(c) whether Union Government have accepted the proposal submitted by Gujarat Government; and

(d) if so, the time by which a final decision is likely to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). The Working Groups constituted for the formulation of VIII Plan proposals in irrigation and flood management sector, have considered the programme of water resources development in the country and submitted their report to the planning Commission which *inter alia*